

Enclosure to Annex VII (Para 7.7.1)

**FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES
APPLYING FOR APPOINTMENT TO POSTS UNDER THE GOVERNMENT OF INDIA**

This to certify that Shri/Smt./Kumari _____ Son/daughter _____ of
village/town _____ in District/Division _____
in the State/Union Territory _____ belongs to the _____
community which is recognized as a backward class under the Government of India, Ministry of
Social Justice and Empowerment's Resolution No. _____ dated *.
Shri/Smt./Kumari _____ and/or his/her family ordinarily reside(s) in the
District/Division of the _____ State/Union Territory. This is also to certify that
he/she does not belong to the persons/sections (Creamy layer) mentioned in Column 3 of the
Schedule to the Government of India, Department of Personnel & Training O.M. No.36012/22/93-
Estt. (SCT) dated 8.9.1993**.

District Magistrate, Deputy Commissioner etc.

Dated:

Seal

*The authority issuing the certificate may have to mention the details of Resolution of Government of India, in which the caste of the candidate is mentioned as OBC.

**As amended from time to time.

Note: The term "Ordinarily" used here will have the same meaning as in Section 20 of the Representation of the People Act, 1950.